

# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to......................(name of the House)

From 3.7. Pajmagay Constituency	lame of the Constituency)
1 Form pri + Passiland worker Lat Lattex Pa	swan
Aged . 7.2 years, resident of	iddress), a combidate of the above
Election, do hereby solemnly affirm and state and dath as whoer. Jaynaga	8 Dist-More/huleani
(strike out whichever is not applicable)	PIN-847226

#### (2) Details of PAN and status of fiting of Income tax return :

SL No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fax Return ( in Rupees)
1.	Self'	AVM PP0956	2024-25	(inject)
2.	Spouse-	Nil	NIL	
3.	Dependent !	141.1	AJE	2/1
4.	Dependent 2			
5.	Dependent 3			

#### (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance:	_
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	_

#### 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	HA.
(b)	Name of the Count(s), Case No. and Date(s) of order(s):	

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(t) Punishment imposed :		
To a distance in imposed :	· NA	

(5) That I give herein below the details of one assets (movable and immovable etc.) of myseli. my sponse and all dependents:

## A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(1)	Cash in hand	12,000/-				
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	3.BIBAN 89201.7/2 INDINBA 35,304-	4711 ML	Nil	Hil	Hil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Hil	Hij	Nil	Hil	HII
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Hil	Mil	Hil	Hil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Hil	Hij	Hil	Hil	Hij
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount.)	Mahindra A BAOJ HJ 7337 23,00,000	1151	Hil	Hij	Hil
(vli)	Jewalry, bullion and valuable thing (give details of weight and value)	NII	IIN	Mil	4)1	MII

Will Any other assets such as value of Chims/interest	Nil	Nin	1114	mil 1	
ix, Gross Total value			11/1	0401	MI
9. Ditails of Immovable service	1111	Hill	1112	LOYI	Acci

Details of immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Lund Location(s) Survey number(s)	4398,930		_		_
	Area (Total measurement in acres)	1.5 wears		_	_	
	Whether inherited property (Yes or NO)	yes	_	-	_	_
	Date of purchase in case of self acquired property	1-8-2007	_	_	_	-
	Cost of Land (in case of purchase) at the time of purchase	72000	_	-		_
	Any Investment on the land by way of development, construction etc.	, MI	_	-	-	_
	Approximate Current market value	10,20,000		-		
(H)	Non-Apricultural Land Location(s) Survey number(s)	Hil	_	_	_	-
	Area (Total measurement in sq. ft.)	NI	_	_	_	_
	Whether inherited property (Yes or NO)	Nil	-	-	-	_
	Date of purchase in case of self acquired property	Nil	_			
	Cost of Land (in case of purchase) at the time of purchase	1114	_	_	-	_
	Any Investment on the land by way of development, construction etc.	1411	-		_	_
1	Approximate Current market value	74.1	_			
(iii)	(including apartments) -Location(s) -Survey number(s)	Hill	-			
	Built up Area (Total measurement in sq. ft.)	41)	_	-	-	-

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	Whether inherited property (Yes or NO)	MI				
	Date of purchase in case of self acquired property	1114			_	
	C est of property (in case of prechase) at the time of prechase	****	-	_	_	_
	Any investment on the property by way of development, construction etc.	HII	-	-	-	_
	Approximate Current market	Hil		_	_	-
(iv)	Beildential Buildings (including epartments,) -Location(s) - Survey number(s)	5e Miberli 6257, 625	9 —	-	-	_
	Area (Total measurement in	3800	_	_	_	
	Balit up Area (Total intesurement in sq. ft.)	2000	_	_	_	_
	Whether inherited property (Yes or NO)	yas		_	_	_
	Date of purchase in case of soif acquired property	Mil	_	_		-
H	Cost of property (in case of purchase) at the time of purchase	nin	_	_	-	
	Any Investment on the land by way of development, construction etc.	MII	-	_	-	_
	Approximate Current market	10,00,002	)_	_	_	-
(v)	Others (such as interest in property)	NH	_	_	_	
(vi)		20, 20,000	_	_		_

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Piezze give separate details of name of Bank, lastitution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Fl Amount outstanding Nature of loan	MII	_	-	_	_
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan	Bitos Bidin Sultt - 24,0001		-	-	_

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	A-ty other liability		-			1
	Grand total of liabilities	- 1		-	-	
(ii)	Dues to departments dealing with government accommodation		_		_	_
	Dues to departments dealing with supply of water	_	-	_		
	Dues to departments dealing with supply of electricity	-	_	_	_	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	_		-
	Dues to departments dealing with government transport (Including aircrafts and Irelicopters)	-	-			1
	Income Tax Dues	MIT	_		_	
	Wealth Tax Dues	MIL			-	
ξ.	Service Tax Dues	1111		-		
	Municipal /Property Tex Dues	Nil		_	-	-
	Sales Tax Dues	NII	-		_	
	Any other dues	Hill	-	-		_
	Grand total of all Govt. dues	Nil	-	-		-

(7)	Details of profession or occupat	tion:	1		
	a. Self	pansion/	pay	Govt. M	L-A
CONTRACTOR	b. Spouse	posion/	1	Crow, A	7

(8) My educational qualification is as under: M.A. 2 L.L.B. P. H.D.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. PR RAM PRITPASWAH
2,	Full postal address	VILL + POST - SELLIBELLI
	Number and Name of the constituency and state	37 Raynagos (SC) VIDHAN SABHO
	Name of the Political party which set up the candidate (otherwise write 'Independent')	B. T. P. Bitoch
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	01

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_	PANIS AVULTOR	FZ		ZERO				
_	(a) Candidate			eas for which la		al Income Shown		
1			Income Tax Return filed					
	b) Spause:	- connect		4620	25			
	c) Dependents							
5.	Details of Assets and Liabilities in rupees							
+	Description	Self	Spouse	Dependent-1	Dependent-li	Dependent-III		
-	Moveable Asset (Total value)		ri1	大川	Ni)	diii		
3.	Immovable Asset	20,20,004	- 411	Hil		1-21-		
(i)	Development Cost of Immovable Property (Total Value)	72000	一人们	Hii	Hil	Hij		
Kii	Approximate Current Market Price of Asset (Total Value)	Mil	Hil	MII	Hi	Hi		
-	Liabilities	Nil	1111	1111	live	カバ /		
	(i) Government dues (Total)	NII	4111	Nil	Nii	Hil		
	(ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualific	NiI	Nil	Hill	Mil	NII		

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at .... P. Inflower this the .... O. I .... day of .... J. la rue .... 2025 ....

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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nit" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and nearly.